



2026:DHC:4313-DB



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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ W.P.(C) 6654/2026, CM APPL. 32770/2026 & CM APPL.  
32771/2026  
MANISH SINGH .....Petitioner

Through: Mr. Anubhav Dubey and Mr.  
Vijay Kumar Meena, Advs.

versus

UNION OF INDIA .....Respondent  
Through: Ms. Pratima N Lakra, CGSC  
Mr. Shailendra Kumar Mishra, Adv.

**CORAM:**  
**HON'BLE MR. JUSTICE C. HARI SHANKAR**  
**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

**ORDER(ORAL)**

% **14.05.2026**

**C. HARI SHANKAR, J.**

Learned Counsel for the petitioner seeks leave to withdraw this writ petition as he would be moving the Central Administrative Tribunal by way of review application. Granting leave as sought, the writ petition is disposed of as withdrawn.

**C. HARI SHANKAR, J.**

**OM PRAKASH SHUKLA, J.**

**MAY 14, 2026/ss**